

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

CP.20/6/2018 in OA./20/1362/2015
Dated: 09/8/2018

BETWEEN:

S. Gangadharan, S/o.Permal,
Aged about 57 years,
Occ: Loco Pilot (Mail) (Retd.,),
O/o. The Crew Controller,
South Central Railway, Renigunta,
R/o. D.No.8/441, Bandimodu Street,
Gooty R.S., Anantapur District.

..... Applicant

AND

1. Union of India rep. by
The Chairman, Railway Board,
Ministry of Railways, Rail Bhavan, New Delhi.
2. Vinod Kumar Yadav,
The General Manager, South Central Railway,
Rail Nilayam, Secunderabad.
3. N.V. Ramana Reddy, The Chief Personnel Officer,
South Central Railway, Rail Nilayam, Secunderabad.
4. Vijaya Pratap Singh,
The Divisional Railway Manager,
South Central Railway, Guntakal Division, Guntakal.
5. J. Balaramaiah, The Senior Divisional Personnel Officer,
South Central Railway, Guntakal Division,
Guntakal.

(Respondent No.1 is not necessary party)

..... Respondents

Counsel for the Applicant : Mr. K.R.K.V. Prasad, Advocate
Counsel for the Respondents : Mr. V. Vinod Kumar, SC for Rlys.

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

{Per Mr. Hon'ble Mr. B.V. Sudhakar, Admn. Member}

Heard Mrs. Rachna Kumari representing learned counsel for the applicant and Mr. V. Vinod Kumar, learned Standing Counsel for the Respondents.

2. In view of undertaking given by the applicant in this contempt petition before the Hon'ble Supreme Court in SLP. No. 8978/2018 not to proceed with the contempt petition, the Contempt Petition is closed.

(SWARUP KUMAR MISHRA)
JUDL.MEMBER

(B.V. SUDHAKAR)
ADMN. MEMBER

Dated the 9th August, 2018
(Dictated in the Open Court)

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